

**List of old cases which are posted on 19-08-2020 in the court of Prl.**

**Senior Civil Judge and JMFC, Anekal.**

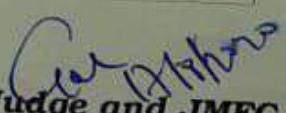
<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
<b>Morning Session</b>		
1	O.S. No. 240/2014	Hearing
2	O.S. No. 50/2011	Issues
3	O.S. No. 517/2017	Issues
4	O.S. No. 326/2008	Steps
5	O.S. No. 473/2015	Steps
6	O.S. No. 197/2015	Steps
7	O.S. No. 97/2016	Steps
8	O.S. No. 537/2016	Steps
9	O.S. No. 389/2017	Steps
10	O.S. No. 103/2017	Steps
<b>Afternoon Session</b>		
11	O.S. No. 901/2006	Steps
12	O.S. No. 438/2007	Steps
13	O.S. No. 202/2008	Steps
14	O.S. No. 218/2008	Steps
15	O.S. No. 34/2012	Steps
16	O.S. No. 357/2013	Steps
17	O.S. No. 523/2014	Steps
18	O.S. No. 236/2015	Steps
19	O.S. No. 247/2017	Steps
20	P. Mis. No. 2/2017	Notice

Sd/-

Prl. Senior Civil Judge and JMFC,  
Anekal.

**In the Court of Sri. Gokula .K. Prl. Civil Judge and JMFC., Anekal**  
**Cause list dated :- 19.08.2020.**

<b>Sl. No.</b>	<b>Morning Session</b>	<b>Stage of the Case</b>
1	OS 264/2006	Arguments
2	OS 252/2007	Arguments
3	OS 26/2009	Arguments
4	OS 170/2011	Arguments
5	OS 812/2012	Hearing
6	OS 147/2019	Hearing
7	OS 260/2019	Hearing
8	FDP 13/2006	Hearing
9	OS 452/2012	Further Chief
10	OS 280/2011	Hearing
<b>** After noon Session **</b>		
11	OS 386/2011	Arguments
12	OS 508/2012	Arguments
13	OS 630/2012	Arguments
14	OS 158/2017	Arguments
15	OS 56/2018	Arguments
16	OS 498/2019	Hearing
17	FDP 11/2007	Hearing
18	Misc 17/2009	Further Arguments
19	OS 344/2019	Evidence
20	OS 475/2019	Evidence

  
**Prl. Civil Judge and JMFC.,  
Anekal.**


**NOTE :- All advocates are requested to strictly follow the SOP dated 24.07.2020 issued by the Hon'ble High Court of Karnataka**

**Matter listed on 19-08-2020 for hearing in the court of II Addl.  
Civil Judge & JMFC, Anekal**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 398/11	Hearing	1	OS.No. 470/17	Hearing
2	OS.No. 860/12	Hearing	2	OS.No. 51/17	Hearing
3	OS.No. 259/19	Hearing	3	CC.No. 1468/11	Hearing
4	OS.No. 37/2020	Hearing	4	CC.No. 282/17	Hearing
5	OS.No. 157/15	Hearing	5	CC.No. 938/18	Hearing
6	OS.No. 296/09	Hearing	6	CC.No. 1586/18	Hearing
7	OS.No. 688/13	Hearing	7	CC.No.1761/18	Hearing
8	OS.No. 481/12	Hearing	8	CC.No.1842/18	Hearing
9	OS.No. 287/18	Hearing	9	CC.No. 2001/18	Hearing
10	OS.No. 464/18	Hearing	10	CC.No. 936/19	Hearing

All matters are listed for hearing.

**NOTE:- All Advocates are requested to strictly follow SOP dated  
24.07.2020 issued by the Hon'ble High Court of Karnataka.**

  
18/08

**II Addl. Civil Judge & JMFC.,  
Anekal.**